

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 416**  
**IB/114/ND/2024**

**IN THE MATTER OF:**

Samir Jain

...

Applicant

**Under Section 94(1)**

**Order delivered on 08.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Jaya Tomar Adv.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ms. Jaya Tomar, Ld. Counsel for the Applicant is present through VC. All the creditors are directed to file reply within one week. List this matter on **31.05.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**